


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT ROHINI COURTS, DELHI
LINK ROSTER (Exclusively for Bail)**

In supersession of earlier order No. 6441-6463Judl/Bail/North/RC/2022 dated 26.02.2022 and to streamline the work of bail applications in North District & to minimize the problems faced by advocates & litigants, it is hereby ordered that in case the Judicial Officer mentioned in Column No. 2 to whom bail applications of police station mentioned in Column No. 3 have been assigned, happens to be on leave or not available due to any reason, the bail applications shall be placed before the Judicial Officer mentioned in Column No. 4 for disposal as per law and so on. If all the three Judicial Officers mentioned in Column No. 2, 4 & 5 happens to be leave or are not available due to any reason, the bail applications of concerned Judicial Officer shall be placed for disposal as per law before the Judicial Officer mentioned in S. No. 2 immediately below the S. No. 1 and in his absence, before the 1st Link Judicial Officer of that S. No. and so on so forth. In case, the Judicial Officer mentioned in S. No. 5 happens to be on leave or not available due to any reason, then the bail applications shall be placed before the Judicial Officer mentioned at S. No. 1 and so on so forth. The said arrangement shall come into force with effect from **1st April 2022 till further orders:-**

S. No (1)	Name of the Judicial Officer (2)	Police Station (3)	1 st Link Officer (4)	2 nd Link Officer (5)
1	Ms. Smita Garg ASJ-03, North District Rohini Courts, Delhi. Room No. 305	<ul style="list-style-type: none"> ➤ Narela ➤ Bhalswa Dairy ➤ Alipur ➤ Mukherjee Nagar 	Sh. Rakesh Kumar-III, ASJ-02, North District Rohini Court, Delhi. Room No. 202	Sh. Gagandeep Singh Spl. Judge NDPS Act North District Rohini Courts, Delhi. Room No. 207
2	Sh. Jagdish Kumar, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi. Room No 204	<ul style="list-style-type: none"> ➤ SP Badli ➤ Narela Ind. Area ➤ Shahbad Dairy 	Sh. Shivaji Anand, ASJ-04 North District Rohini Court, Delhi, Room No. 206	Ms. Smita Garg ASJ-03, North District Rohini Courts, Delhi. Room No. 305
3	Sh. Rakesh Kumar-III, ASJ-02, North District Rohini Court, Delhi. Room No. 202	<ul style="list-style-type: none"> ➤ KNK Marg ➤ Model Town ➤ Mahendra Park ➤ Bawana 	Sh. Gagandeep Singh Spl. Judge NDPS Act North District Rohini Courts, Delhi. Room No. 207	Sh. Jagdish Kumar, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi. Room No 204
4	Sh. Shivaji Anand, ASJ-04 North District Rohini Court, Delhi, Room No. 206	<ul style="list-style-type: none"> ➤ Swaroop Nagar ➤ Jahangir Puri ➤ Cyber Police Station (North)/Judl Distt) 	Ms. Smita Garg ASJ-03, North District Rohini Courts, Delhi. Room No. 305	Sh. Rakesh Kumar-III, ASJ-02, North District Rohini Court, Delhi. Room No. 202
5.	Sh. Gagandeep Singh Spl. Judge NDPS Act North District Rohini Courts, Delhi. Room No. 207	<ul style="list-style-type: none"> ➤ Prashant Vihar ➤ CAW Cell (North)/Judl Distt ➤ Crime Branch/EOW North) ➤ Adarsh Nagar 	Sh. Jagdish Kumar, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi. Room No 204	Sh. Shivaji Anand, ASJ-04 North District Rohini Court, Delhi, Room No. 206


 30/3/22
 (VIMAL KUMAR YADAV)
 Principal District & Sessions Judge
 North District, Rohini Courts, Delhi

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No. 8821-8845 Judl/Bail/North/RC/2022

Dated: 30/3/22

Copy forwarded for information to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District. Rohini Courts, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi.
12. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
13. The A.O.J / Branch In-charge, Filling Section, Rohini District Court, Delhi.
14. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
15. The Web Site Committee, North District, Rohini Court Complex, Delhi.
16. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
17. PS to the undersigned..
18. The Facilitation Centre, Rohini Courts, Delhi.
19. Notice Board (Through Care Taking Branch), Rohini Court, Delhi.
20. For uploading on LAYERS.


30/3/22

Principal District & Sessions Judge
North District, Rohini Courts, Delhi